

National Company Law Tribunal

Allahabad Bench

CP NO. 44/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: *Skyam Floor Mills Pvt Ltd*

SECTION OF THE COMPANIES ACT: *391/394 of the Companies Act of 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Suyash Agarwal</i>	<i>Advocate</i>	<i>Petitioner</i>	<i>[Signature]</i>
<u>2.</u>	<i>M. K. Bagri</i>	<i>OL Atty</i>	<i>(RD RD) & OL Atty</i>	<i>[Signature]</i>

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Sh. Suyash Agarwal, Advocate for the petitioner company. Sh. M.K. Bagri,
OL for the Central Government.

Argument on behalf of the Central Government are heard and the order in the
present company petition is reserved.

Dated:26.10.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

[Signature]
H.P. Chaturvedi, Member (Judicial)